

ITEM NO.101 (PH)

COURT NO.4

SECTION III/XIV

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 4767-4769/2001

PATEL FIELD MARSHAL AGENCIES AND ANR.

Appellant(s)

VERSUS

P.M DIESELS LTD. AND ORS.

Respondent(s)

WITH

SLP(C) No. 1851/2009 (XIV)

SLP(C) No. 27309/2012 (XIV)

SLP(C) No. 30121/2012 (XIV)

Date : 17-08-2017 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE RANJAN GOGOI

HON'BLE MR. JUSTICE NAVIN SINHA

For Appellant(s) /
Petitioner(s) :

CA 4767-4769/2001 Mr. Shailen Bhatia, Adv.
SC 1851/2009 Mr. Balraj Dewan, AOR
Ms. Ekta Nayar, Adv.
Ms. Priyanka Anand, Adv.

SC 27309/2012 Mr. J. Sai Deepak, Adv.
Mr. Mohit Goel, Adv.
Mr. Sidhant Goel, Adv.
Ms. Sangeeta Goel, Adv.
Mr. Bharadwaj jaishankar, Adv.
Mr. Ashutosh Nagar, Adv.
Mr. Abhishek Kotnala, Adv.
Mr. Deepankar Mishra, Adv.
Mr. Mishra Saurabh, AOR

SC 30121/2012 Mr. T. Mahipal, AOR

For Respondent(s) :

CA 4767-4769/2001 Mr. Harin P. Raval, Sr. Adv.
Mr. R.K. Agrawal, Adv.
Mr. R.N. Karanjawala, Adv.
Ms. Nandini Gore, Adv.
Mr. Abhishek Roy, Adv.
Ms. Anusuya Nigam, Adv.

Mr. Abhinay Sharma, Adv.
Ms. Neha Khandelwal, Adv.
Mr. Sushil Jethmalani, Adv.
Mr. Nipun Saxena, Adv.
Mr. Divishit Kaushik Adv.
Mr. Mandeep Kalra, Adv.
Mr. Manik Karanjawala, AOR

SC 1851/2009 Mr. Anil Nag, AOR

SC 27309/2012 Ms. Gladys Daniels, Adv.
Mr. S. Santanam Swaminadhan, Adv.
Ms. Aarthi Rajan, Adv.
Ms. Nishtha Khurana, Adv.
Mr. Anil Kumar Tandale, AOR

SC 30121/2012 Ms. Archana Sahadeva, AOR
Mr. Nikhil Lal, Adv.

SC 30121/2012 Mr. Abhinav Mukerji, AOR

UPON hearing the counsel the Court made the following
O R D E R

Arguments heard.

Judgment reserved.

Written arguments along with list of cases
may be filed within a week.

(NEETU KHAJURIA)
COURT MASTER

(ASHA SONI)
BRANCH OFFICER